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NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/404/ (IB)/2017

NAME OF THE PETITIONER(S)

: BIO RESIDUE ENERGY TECHNOLOGY PVT LTD

NAME OF THE RESPONDENT(S)

: VELAN HOTEL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Bis Velcen Ketel till

ROHAN RATASFICARIN

PROXY GUNGEL FOR PETITIONER

RO'L

ORDER

Representing counsel for the counsel on record for petitioner present and stated that the counsel could not attend before the Tribunal due to-personal inconvenience. Counsel for respondent present and stated that there is a chance of settling the matter between the parties. Both the counsels are directed to make their submissions in relation to the outcome of the settlement talks on the next date of hearing. Put up on 25.01.2018.

> K Anantha Padmanabha Swamy Member (Judicial)